

(A21)

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD

Registration D.A. No.778 of 1988.

K.P.Soni Applicant.

Versus.

Union of India & Others Respondents.

Hon'ble D.S.misra,A.M.
Hon'ble D.K.Agarwal,J.M.

No one is present for the applicant today. No one was present even on the earlier dates. It appears that the applicant has no interest in pursuing the application which is dismissed in the default of the applicant.

Shri. K.C.Sinha is present for the respondents.

DKG
Member (J)

Shm
Member (A)

Dated: 10th March, 1989.

brc/